

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.530/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

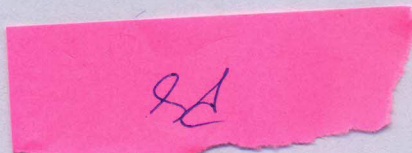
Name of the Company		Universal Construction Co. -Versus- Matrix Fertilizer & Chemicals Ltd.	
Under Section		8 & 9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

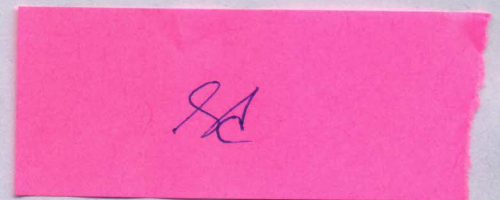
None responded from either side.

As per directions of the Hon'ble NCLAT, notice may be issued on the Corporate Debtor. Court Officer is directed to issue notice on the corporate debtor and handover the same to the petitioner for making effective service on the corporate debtor and file affidavit of service within 3 days from today.

List on 13/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)